GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 4713 TO BE ANSWERED ON AUGUST 21, 2025

SCHEME FOR HOMELESS PEOPLE

NO. 4713. SMT. MANJU SHARMA

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether many homeless people in the country live in public places such as footpaths, flyovers, railway stations, etc. and if so, the details thereof;
- (b) whether the Government has formulated any scheme for the rehabilitation and imparting necessary skill training and education for such homeless people, particularly children; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a): As per census 2011, the total urban houseless population in the country is 9,38,348.
- (b)&(c): As per 7th Schedule of the Constitution of India, Land & Colonisation are State subjects. Therefore, it is the primary responsibility of States/Union Territories (UTs) to take steps and devise schemes to provide for rehabilitation of homeless persons. Central Government supplements the efforts of State Governments/UTs through programs and schematic interventions.

Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) was a Centrally Sponsored Scheme under which there was a provision of "Shelter for Urban Homeless (SUH)". It focused on providing permanent shelters equipped with basic facilities to the urban homeless. As per SUH guidelines, convergence of various entitlements of social security, food, education, health care systems, provision for admission of the homeless children to government school, skill training, etc was provided.

In addition, MoHUA also implements Pradhan Mantri Awas Yojana – Urban (PMAY-U) for providing assistance to States/UTs for addressing the housing requirement of eligible urban households. PMAY-U envisages providing all weather pucca houses with basic civic amenities to all eligible urban households.
